

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 22<sup>nd</sup> January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan & 5 Ors.	Mr. Dharamvir Sharma, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 149/2015(THC) <b>(W.P.No.18901/13)</b>	Ramji Lal Meena Vs. State of Rajasthan & Ors.		
3.	Original Application No. 04/2015(CZ) <b>(M.A.No.714/15)</b>	Kishore Samrite <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
4.	Original Application No.22/2014(CZ) <b>(M.A.No.102/15)</b> <b>(M.A.No.715/15)</b>	Paryavaran Avam Manav Sanrakshan Samiti <i>(D.B.City Mall)</i> Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
5.	Original Application No. 148/2015(CZ)	Smt. Sujata Chatterjee & Anr. Vs. State of M.P. & Anr.	Mr. Rohit Anthony, Adv. Mr. Tribhuvan Sharma, Adv.	
6.	Original Application No. 147/2015(CZ) <b>(M.A.No.842/15)</b>	Mrs. Anju Pandey Vs. M.P. Housing Development Society	Mrs. Anju Pandey, Applicant	
7.	Original Application No. 47/2015(CZ) <b>(M.A.No.624/15)</b> <b>(M.A.No.776/15)</b>	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

8.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
9.	Appeal No. 54/2015(CZ) <b>(M.A.No.823/15)</b> <b>(M.A.No.824/15)</b> <b>(M.A.No.843/15)</b>	Shiv Kumar Vs. SEIAA & 2 Ors.	Mr. Shantanoo Saxena, Adv.	